

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 01 (Clarification matter)

IA-3488/2021

In

IB-431(ND)/2019

IN THE MATTER OF:

M/s. Shree Balaji Refractories Co

.....**APPLICANT/PETITIONER**

Vs.

M/s. RGTL Industries Ltd.

.....**RESPONDENT**

SECTION

U/s 9 of IBC, 2016

Order delivered on 11.01.2023

CORAM:

DR. BINOD KUMAR SINHA

SHRI BACHU VENKAT BALARAM DAS

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

PRESENT:

For the SBI

: Ms. Apoorva Chaudhary, Ms. Ruchi Goyal, Advocates.

For the BOB & BOM

: Mr. P. Nagesh Sr. Adv, Mr. Kush Sharma,

Ms. Asiya Khan, Mr. Akshay Sharma, Advocates.

ORDER

IA-3488/2021:-

This matter was listed for clarification before us. We have observed that on 01.12.2022, this Tribunal passed an order dereserving the matter. Therefore, it would be appropriate to list this IA-3488/2021 before the Regular Bench.

List the matter on **06.02.2023**.

-SD-

(DR. BINOD KUMAR SINHA)

MEMBER (TECHNICAL)

-SD-

(BACHU VENKAT BALARAM DAS)

MEMBER (JUDICIAL)